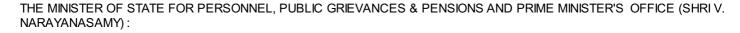
GOVERNMENT OF INDIA ATOMIC ENERGY LOK SABHA

UNSTARRED QUESTION NO:3868 ANSWERED ON:20.03.2013 DIVESTMENT IN NPC Choudhry Smt. Shruti

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether an amendment to the Atomic Energy Act is a compulsory pre-requisite for divestment in Nuclear Power Corporation; and
- (b) if so, the details thereof and the steps taken in this direction so far?

Answer



- (a) No, Sir.
- (b) Does not arise.